

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 74/MP/2018**

- Subject : Petition for consideration of declared capacity of Nathpa Jhakri Hydro Power Station (6 x 250 MW) and Rampur Hydro Power Station (6 x 68.67 MW) corresponding to Installed capacity including overload capacity in accordance with Regulation 6.5(12) of CERC (Indian Electricity Grid Code) Regulations, 2010
- Date of Hearing : 12.4.2018
- Coram : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member
- Petitioner : SJVN Limited
- Respondents : Northern Regional Load Despatch Centre and Others
- Parties present : Ms. Anushree Bardhan, Advocate, SJVNL  
Shri Vivek Kumar, Advocate, TPDDL  
Shri Rajeev Agarwal, SJVNL  
Shri Romesh Kapoor, SJVNL

**Record of Proceedings**

Learned counsel for the petitioner submitted that present petition has been filed for seeking declaration that stand taken by the Northern Regional Load Despatch Centre in regard to the over-load capacity, namely, that the generating company such as SJVN shall not be entitled to give such over-load DC and restrict the DC to the ex-bus installed capacity when there is no spillage condition is wrong and is contrary to the Central Electricity Regulatory Commission(Indian Electricity Grid Code) Regulations, 2010. Learned counsel requested the Commission to issue notices to the respondents.

2. After hearing the learned counsel for the petitioner, the Commission admitted the petition and directed to issue notices to the respondents.
3. The Commission directed the petitioner to serve the copy of the petition on the respondents immediately, if not served already. The Commission directed the respondents to file their replies by 27.4.2018, with an advance copy to the petitioner, who may file its rejoinders, if any, by 11.5.2018. The Commission directed that due date in filing replies and rejoinder should be strictly complied with. No extension shall be granted on that account.
4. The matter shall be listed for hearing on 22.5.2018.

**By order of the Commission**  
**Sd/-**  
**(T. Rout)**  
**Chief (Legal)**